

January 18, 2022
Sl. No.33 & 34
Court No.1
SG/s.biswas

WPA (P) 327 of 2021
Cape Foundation and another
vs.
The State of West Bengal and others

AND

WPA (P) 318 of 2021
With
CAN 1 of 2022

People for Ethical Treatment of Animals (PETA)
vs.
The State of West Bengal and others
(Through Video Conference)

Mr. Dhruba Ghosh, Senior Advocate
Mr. Biswanath Chatterjee,
Ms. Saheli Sen,
Mr. Sobhan Kumar Pathak, Advocates

... for the petitioners
in WPA (P) 327 of 2021

Mr. Abhrotosh Mazumdar, Senior Advocate
Mr. Ayan Poddar,
Mr. Sourjya Das,
Ms. Poulami Bhowmick, Advocates

... for the petitioner
in WPA (P) 318 of 2021

Mr. Srijan Nayak,
Ms. Pausali Banerjee, Advocates

... for the K.M.C.
in WPA (P) 327 of 2021

Mr. Alok Kr. Ghosh,
Ms. Era Ghosh, Advocates

... for the K.M.C.
in WPA (P) 318 of 2021

Mr. Amitesh Banerjee, Sr. Advocate
Ms. Sutapa Sanyal, Advocate

... for the State
in WPA (P) 327 of 2021

Mr. Amitesh Banerjee, Sr. Advocate
Ms. Sutapa Sanyal,
Mr. Nilotpal Chatterjee, Advocates

... for the State
in WPA (P) 318 of 2021

Mr. Sabyasachi Chatterjee,
Mr. Sandipan Das, Advocates

... for the intervenor
in WPA (P) 318 of 2021

The supplementary affidavit filed by the petitioners
in WPA(P) 327 of 2021 is taken on record.

Learned counsel for the State has submitted that he has a meeting with learned counsel for the petitioners after the previous order and suggestions have been received to take care of the miserable conditions of horses near the Victoria Memorial. He submits that the issue has now been referred to the Home Department of the State and a policy decision is required in this regard which will be taken by the Home Department considering all the relevant material.

Learned counsel for the petitioners as well as other effected parties can submit their suggestions to Mr. Amitesh Banerjee, learned senior counsel appearing for the State who will forward the same to the authority concerned which is in the process of formulating the policy.

Let the policy so formulated by the State be placed on record before the next date of hearing.

List on 28.02.2022.

[Prakash Shrivastava, C.J.]

[Rajarshi Bharadwaj, J.]